NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.745/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M.

Name of the Company		K N Choudhury-Vs-Nuddea Plantations Ltd.		
-		y 9		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

MADAU SUDAU SARKAR

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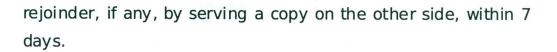
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ORDER

No one is present from the operational creditor's side. Ld. Counsel for the corporate debtor is present.

Ld. Counsel appearing on behalf of the corporate debtor made a request that operational creditor may be directed to serve the copy of the petition. Prayer is allowed. Operational creditor is directed to serve a copy of the petition on the corporate debtor within 3 days from today.

The corporate debtor is directed to file reply affidavit, if any, by serving a copy to the operational creditor, within 7 days and the operational creditor is hereby directed to submit



List it on 02/04/2018 for admission.

Sd

(Jinan K.R.) Member (J) Sd

(₩.P.Singh) Member (J)